

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2802  
ANSWERED ON:19.12.2003  
UTILISATION OF FUNDS FOR INVESTOR PROTECION  
DR. KIRIT SOMAIYA

**Will the Minister of FINANCE be pleased to state:**

- (a) Whether the fund earmarked for last three years for Investors Protection has been utilized.
- (b) if so, the details thereof till date;
- (c) the details of funds which remained unutilized;
- (d) the details of amount unclaimed dividend etc. received in the Consolidated Fund of India, year- wise; and
- (e) the measures/activities undertaken under this fund?

**Answer**

Minister of Finance (Shri Jaswant Singh)

(a)(b)&(c): The Investor Education and Protection Fund was established on 1-10-2001 vide Notification No. 749(E), dated 1-10-2001. The details since then are as under:

Financial year	Allocated (Rs.)	Utilized (Rs.)	Unutilized (Rs.)
2001-2002	57 lakhs	3 lakhs	54 lakhs
2002-2003	3.02 crores	1.87 crores	1.15 crores
2003-2004	3 crores	20.16 lakhs (till date)	-

(d): The details are as under:

Financial year	Amount (Rs.)
2001-2002	29.38 crores
2002-2003	108.37 crores

(e): Financial assistance has been extended for Investors` Education through seminars, print and electronic media, by sponsorship of a computer web-site. It has also been decided to extend assistance to NGOs (Non-Governmental Organisations) who successfully contest legal cases on behalf of groups of investors. Assistance is also available to organisations who are in a position to take up research activity in the area of Investor Protection.